

U/b

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**MUMBAI BENCH, MUMBAI**

**ORIGINAL APPLICATION NO. 789/2016**

**Date of decision: 16.09.2019**

**CORAM:- R. VIJAYKUMAR, MEMBER (A).**  
**R.N. SINGH, MEMBER (J).**

Naresh Mahadev Ranjane  
Aged Years, residing at  
Room No.2, Lote chawl,  
Near Mahadik Niwas,  
Bhandup (west),  
Mumbai-400 078  
Office Address:  
Delivery Department, Mumbai GPO  
Old Bldg., Mumbai-400 001.

... **Applicant.**

**(By Advocate Shri C. K. Bhangaji)**

**VERSUS.**

1. Union of India  
Through its Joint Secretary,  
Ministry of Communications  
and Information Technology (India),  
Having its Office at Sanchar Bhavan,  
New Delhi-110001.
2. The Director  
Mumbai GPO, Mumbai-400 001.
3. Dy. Director (Delivery)  
Mumbai GPO, Mumbai-400 001.
4. Sr. Deputy Director (Admn.)  
Mumbai GPO, Mumbai-400 001.

... **Respondents.**

**(By Advocate Shri A. M. Sethna)**

O R D E R

Per: R.N. Singh, Member (Judicial)

1. When the case is called out, none appeared for the applicant.

2. Shri A. M. Sethna, learned counsel appeared for the respondents.

3. The matter is listed for final hearing today but nobody appeared for the applicant. Same was the position even on the last date of hearing.

4. It appears that the applicant has lost interest in pursuing the matter.

5. In view of the above, the OA is dismissed in default as well as for non-prosecution. No order as to costs.

(R. N. Singh)  
Member (J)

(R. Vijaykumar)  
Member (A)

V.

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19/9/19